

# FORM G

## INVITATION FOR EXPRESSION OF INTEREST FOR SONI SOYA PRODUCTS LIMITED

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN/ LLP No.	SONI SOYA PRODUCTS LIMITED PAN: AAUCS9749M CIN: L51225MP2014PLC033203
2	Address of the registered office	Office No. CS-1, P Square Building, 2nd floor 350, Goyal Nagar, Indore, Madhya Pradesh, India – 452016
3	Insolvency Commencement Date of the corporate debtor	January 08, 2026 (NCLT, Indore Bench passed CIRP order) NCLT appointed Interim Resolution Professional vide order dated February 17, 2026
4	URL of website	Not Available
5	Details of place where majority of fixed assets are located	Not Available
6	Installed capacity of main products/ services	Not Available
7	Quantity and value of main products/ services sold in last financial year	As per last available audited Financial Statement FY 2020-21 <b>Quantity: NA</b> <b>Revenue from Operations:</b> ( as per last audited financials) Rs. 16.28 Lakhs ( No financial statement available after 2021)
8	Number of employees/ workmen	Nil
9	Further details including last available financial statements (with schedules) of two years, lists of creditors URL: <a href="http://www.trueipe.com">www.trueipe.com</a>	Further Details are available in the Detailed EOI listed on website <a href="http://www.trueipe.com">www.trueipe.com</a> or by E-mail: <a href="mailto:sonisoya rp@gmail.com">sonisoya rp@gmail.com</a>
10	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL: <a href="http://www.trueipe.com">www.trueipe.com</a>	a. Minimum Net worth as on March 31, 2025 Rs. 5 Crores b. Refundable EMD of Rs. 5 Lakhs
11	Last date for receipt of expression of interest	Original – 9-June-2026 <b>Revised – 27-June-2026</b>
12	Date of issue of provisional list of prospective resolution applicants	Original - 11-June-2026 <b>Revised – 29-June-2026</b>
13	Last date for submission of objections to provisional list	Original - 16-June-2026 <b>Revised – 6-July-2026</b>
14	Date of issue of final list of prospective resolution applicants	Original - 19-June-2026 <b>Revised – 8-July-2026</b>
15	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Original - 20-June-2026 <b>Revised – 10-July-2026</b>
16	Last date for submission of resolution plans	Original - 20-July-2026 <b>Revised – 10-August -2026</b>
17	Process email id to submit Expression of Interest	<a href="mailto:sonisoya rp@gmail.com">sonisoya rp@gmail.com</a>

Date: 18.06.2026

Place: Indore

IP Harsh Firoda  
Resolution Professional of  
M/s SONI SOYA PRODUCTS LIMITED  
Regn. No. IBBI/IPA-001/IP-P-01944/2020-2021/13252